

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No.: 1351 of 2026/RG

Dated: 31.08.2026

In view of the superannuation of Shri R.N. Wattal, Principal District & Sessions Judge, Jammu on 31.08.2026 A.N., Special Judge Anti-Corruption, Jammu shall hold the additional charge of the said Court till the post is filled up on regular basis.

By Order



(M.K. Sharma)
Registrar General

Dated: 31.08.2026

No: 39158-65 /RG/GS

Copy forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Administrative Judge, District Jammu;
.....for kind information of their Lordships.
3. Principal District and Sessions Judge, Jammu;
4. Special Judge Anti-corruption, Jammu
..... for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.



Registrar General